

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.1888
ANSWERED ON: 01.08.2023

FUNCTIONING OF PRIs

1888. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of PANCHAYATI RAJ be pleased to state;

- (a) the total funds allocated and utilised for various developmental works of Panchayati Raj during each of the last five years and the current year, State and UT-wise;
- (b) the details of major constraints in effective functioning of Panchayats and the steps taken by the Government to address the same;
- (c) the steps taken to involve Panchayats in the planning process to be undertaken in their jurisdiction; and
- (d) whether the Government has devised any parameter to analyse the functioning and success of Panchayati Raj Institutions (PRIs) and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The state-wise funds allocated and released under Central Finance Commission (CFC) for various developmental works in the Panchayats and rural local bodies, (ii) funds released under the Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) for capacity building of the elected representatives of the Panchayati Raj Institutions (PRIs) and their functionaries, and (iii) under the scheme of Incentivization of Panchayats(IoP) under which awards including financial incentives are given to the best performing Panchayats in recognition of their good work for improving delivery of services and public goods during the last five years and the current year are given at **Annexure I**, **Annexure II** and **Annexure III** respectively.

(b) Varied degree of devolution of power in terms of funds, functions and functionaries to Panchayati Raj Institutions (PRIs) in various States, timely non-availability or non-release of State's share for implementation of the scheme of RGSA for capacity building of the PRIs, lack of coordination between departmental functionaries and PRIs at Gram Panchayat level are some

of the major constraints and short comings coming in the way of effective functioning of Panchayats. Senior officers of the Ministry undertake periodical review/ physical checks on the functioning of the PRIs from time to time. Moreover, various studies, particularly the status of devolution of power to the Panchayats are conducted by the Ministry to assess the status of devolution of power to the Panchayats by the States and the reports of which are shared with the States and other stakeholders to improve the functioning of the PRIs.

(c) The elected representatives and functionaries of the Panchayats are imparted training in various thematic areas including preparation of Gram Panchayat Development Plan (GPDP). People's Plan Campaign is organised every year since 2018 for ensuring the preparation of participatory Panchayat Development Plans in a campaign mode with voluntary involvement of community, elected representatives, frontline workers of respective line Ministries/ Departments, Self Help Groups, Community Based Organisations and other related stakeholders.

(d) The Ministry of Panchayati Raj conducts studies to analyse the extent of devolution of power in terms of funds, functions and functionaries to the PRIs for ranking of the States in terms of power devolved to the Panchayats for monitoring of the functioning of the PRIs.

Annexure I

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1888 answered on 01.08.2023 regarding Functioning of PRIs.

Funds allocated and released under Central Finance Commission to States for Rural Local Bodies during 2018-19 to 2022-23

(Rs. in crore)

Sl. No.	States	Under Fourteenth Finance Commission				Under Fifteenth Finance Commission					
		2018-19		2019-20		2020-21		2021-22		2022-23	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	1947.32	1729.23	2622.13	2336.56	2625.00	2625.00	1939.00	1917.85	2010.00	988.35
2	Arunachal Pradesh	184.49	163.83	248.44	221.38	231.00	231.00	170.00	85.00	177.00	0.00
3	Assam	1218.82	1082.32	1641.19	1462.45	1604.00	1604.00	1186.00	1186.00	1228.00	1228.00
4	Bihar	4729.38	4199.71	6368.25	5674.70	5018.00	5018.00	3709.00	3709.00	3842.00	3842.00
5	Chhattisgarh	1180.02	1047.86	1588.94	1415.89	1454.00	1454.00	1075.00	1075.00	1114.00	1114.00
6	Goa	30.10	26.73	40.53	36.12	75.00	75.00	55.00	55.00	57.00	0.00
7	Gujarat	1942.96	1725.36	2616.26	2331.33	3195.00	3195.00	2362.00	2362.00	2446.00	2446.00
8	Haryana	873.86	775.99	1176.68	1048.53	1264.00	1264.00	935.00	935.00	968.00	193.46
9	Himachal Pradesh	407.24	361.63	548.36	488.64	429.00	429.00	317.00	317.00	329.00	329.00
10	Jammu & Kashmir*	779.40	544.83	1049.49	0.00	N.A	N.A	N.A	N.A	N.A	N.A
11	Jharkhand	1360.62	1208.24	1832.12	1632.59	1689.00	1689.00	1249.00	1249.00	1293.00	646.50
12	Karnataka	2090.10	1841.54	2814.39	2504.13	3217.00	3217.00	2377.00	2375.50	2463.00	2093.55
13	Kerala	904.03	802.78	1217.30	1084.73	1628.00	1628.00	1203.00	1203.00	1246.00	1246.00
14	Madhya Pradesh	3050.41	2708.78	4107.48	3660.14	3984.00	3984.00	2944.00	2944.00	3050.00	1525.00
15	Maharashtra	3383.28	3004.37	4555.70	4059.55	5827.00	5827.00	4307.00	4107.82	4461.00	3626.14
16	Manipur	46.36	41.17	62.43	55.63	177.00	177.00	131.00	65.50	135.00	0.00
17	Meghalaya [#]	N.A	N.A	N.A	N.A	182.00	182.00	135.00	40.50	140.00	0.00
18	Mizoram [#]	N.A	N.A	N.A	N.A	93.00	93.00	69.00	34.50	71.00	0.00
19	Nagaland [#]	N.A	N.A	N.A	N.A	125.00	125.00	92.00	92.00	96.00	0.00
20	Odisha	1991.48	1768.44	2681.59	2389.54	2258.00	2258.00	1669.00	1669.00	1728.00	1728.00
21	Punjab	920.58	817.48	1239.58	1104.58	1388.00	1388.00	1026.00	1026.00	1062.00	743.40
22	Rajasthan	3067.80	2724.22	4130.90	3681.01	3862.00	3862.00	2854.00	2854.00	2957.00	2955.34
23	Sikkim	33.41	29.67	44.99	40.09	42.00	42.00	31.00	31.00	33.00	33.00
24	Tamil Nadu	1975.07	1753.87	2659.50	1821.11	3607.00	3607.00	2666.00	2666.00	2761.00	2761.00
25	Telangana	1209.53	1071.59	1628.68	1451.30	1847.00	1847.00	1365.00	1365.00	1415.00	1415.00
26	Tripura	75.53	67.07	101.71	90.63	191.00	191.00	141.00	141.00	147.00	147.00

27	Uttar Pradesh	8050.34	7148.74	10840.04	9659.47	9752.00	9752.00	7208.00	7208.00	7466.00	7466.00
28	Uttarakhand	423.64	376.19	570.44	508.31	574.00	574.00	425.00	418.70	440.00	439.21
29	West Bengal	3193.39	2740.69	4300.01	3703.25	4412.00	4412.00	3261.00	3217.02	3378.00	3292.85
	Total	45069.16	39762.33	60687.13	52461.66	60750.00	60750.00	44901.00	44349.39	46513.00	40258.80

Note: The first instalment of the grants of current financial year, i.e. 2023-24 which are to be released from June,2023 onwards would commence on fulfilment of the eligibility conditions by the States on Provisional & Audited Accounts and Unspent balance of Fourteenth Finance Commission Grants. The second instalment would be subsequently released only after ensuring that 50 % of the Grants released during the previous financial year are also utilised.

*Jammu & Kashmir became Union Territory from the year 2019-20

Funds under Fourteenth Finance Commission not recommended to Non-Part IX States

Annexure II

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1888 answered on 01.08.2023 regarding Functioning of PRIs.

State/UT-wise Funds Released under Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2023-24

(Rs. in crore)

Sl. No.	State/ UT	Fund Released					
		2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 #
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.59
2	Andhra Pradesh	67.69	0.00	22.34	38.54	0.00	0.00
3	Arunachal Pradesh	33.19	39.59	0.00	30.07	108.69	42.50
4	Assam	39.21	23.22	26.12	44.04	55.29	0.00
5	Bihar	4.25	0.00	0.00	63.77	33.37	0.00
6	Chhattisgarh	7.24	0.00	4.04	7.93	0.00	0.00
7	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	1.14	0.00
	Daman & Diu	0.00	0.00				
8	Goa	0.00	0.00	0.00	0.59	0.00	0.00
9	Gujarat	0.00	0.00	0.00	0.00	0.00	0.00
10	Haryana	6.99	0.00	9.89	0.00	0.00	0.00
11	Himachal Pradesh	17.26	10.00	22.10	32.42	60.65	0.00
12	Jammu & Kashmir	25.06	6.19	25.00	40.00	40.00	0.00
13	Jharkhand	4.49	0.00	2.34	7.74	0.00	0.00
14	Karnataka	0.00	0.00	0.44	29.15	36.00	0.00
15	Kerala	7.68	0.00	8.13	12.00	30.40	0.00
16	Ladakh	-	-	2.15	1.08	0.00	0.00
17	Lakshadweep	0.00	0	0.00	0.00	0.00	0.00
18	Madhya Pradesh	62.79	85.48	71.42	47.11	28.00	0.00
19	Maharashtra	11.54	8.44	66.76	73.34	37.84	95.44
20	Manipur	9.25	4.54	3.41	2.98	8.63	0.00
21	Meghalaya	4.44	2.63	3.97	0.00	0.00	0.00
22	Mizoram	9.85	0.50	21.19	5.56	14.27	0.00
23	Nagaland	7.89	3.94	3.72	4.58	0.00	0.00
24	Odisha	0.00	0.00	2.94	1.33	11.40	0.00
25	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00
26	Punjab	29.68	0.00	13.45	10.78	34.25	0.00
27	Rajasthan	25.57	0.00	12.98	17.27	0.00	0.00
28	Sikkim	5.08	5.10	4.75	1.19	6.01	0.00
29	Tamil Nadu	57.60	5.30	56.88	39.89	25.42	0.00
30	Telangana	0.00	0.00	12.00	0.00	0.00	0.00
31	Tripura	2.77	0.00	2.53	4.67	9.80	0.00
32	Uttar Pradesh	57.14	169.92	32.54	83.08	85.05	0.00
33	Uttarakhand	33.05	23.79	26.75	0.00	42.48	54.66
34	West Bengal	54.94	44.10	33.52	15.14	4.28	18.00

As on 27.07.2023.

Annexure III

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1888 answered on 01.08.2023 regarding Functioning of PRIs.

State/UT wise Award Money Releases under IoP during 2018-19 to 2023-24

(Rs. in crore)

Sl. No.	States/ UTs	Fund Released					
		2018-19	2019-20	2020-21	2021-22	2022-23	2023-24#
1	Andaman & Nicobar Islands	0	0.05	0.18	0	0.36	0.75
2	Andhra Pradesh	2.34	2.20	2.47	2.95	2.59	0
3	Arunachal Pradesh	0.50	0.50	0.15	0.85	0.85	0
4	Assam	1.30	0.97	1.59	1.62	1.59	0.50
5	Bihar	0.43	0.25	2.76	2.27	2.3	0
6	Chhattisgarh	1.29	1.55	1.54	1.6	1.69	1.00
7	Dadra & Nagar Haveli	0	0	0.70	0.35	0.35	2.00
8	Daman & Diu	0	0	0.35	0.32		
9	Goa	0	0	0	0	0	0
10	Gujarat	1.52	0.05	3.62	1.88	1.87	0
11	Haryana	1.58	0.05	2.86	1.48	0.58	0
12	Himachal Pradesh	1.36	1.33	1.54	1.41	1.44	0
13	Jammu & Kashmir	0.08	0.05	0.60	0.36	1.4	2.00
14	Jharkhand	1.07	1.36	1.52	1.59	1.59	0
15	Karnataka	1.55	1.63	0.10	1.87	2.67	0
16	Kerala	1.55	0.25	1.75	2.1	2.65	4.25
17	Ladakh	0	0	0	0	0.43	0
18	Lakshadweep	0	0	0.05	0.3	0.05	0
19	Madhya Pradesh	2.53	2.35	0.05	5.13	2.72	0
20	Maharashtra	2.46	0	2.31	4.6	2.71	3.50
21	Manipur	0.70	0.78	0.25	1.76	0.94	0
22	Meghalaya	0	0.05	0	0.05	0.05	0
23	Mizoram	0	0	0	0.25	0.3	1.50
24	Nagaland	0	0	0.26	0.36	0	0
25	Odisha	4.19	0	2.97	1.87	2.89	10.50
26	Punjab	1.64	1.62	1.64	1.74	1.68	0
27	Rajasthan	1.54	1.34	1.83	1.72	1.88	0
28	Sikkim	0.85	0.81	0.86	0.86	0.86	0
29	Tamil Nadu	1.86	0.05	3.56	1.87	1.8	1.00
30	Telangana	1.42	0.05	2.91	1.68	2.46	12.50
31	Tripura	0.93	1.06	1.36	1.43	1.4	0
32	Uttarakhand	1.33	0.05	2.96	1.49	1.51	0
33	Uttar Pradesh	4.65	4.70	4.79	4.78	3.83	1.75
34	West Bengal	1.75	1.60	1.65	1.95	2.75	0
	Total	40.42	24.70	49.18	52.49	50.19	41.25

As on 27.07.2023.
